

Name of the Corporate Debtor: Hotel Milestonnez India Private Ltd.
List of Secured Financial Creditors

Date of Commencement of Liquidation : 15.02.2023

List of Stakeholders as on : 16.04.2023
Annexure I (Amoun in Rs.)

No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mututal dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security interest relinquished (Yes/No)	Details of Security	Amount covered by guarantee	% of share in total amount of claims admitted					
1	State Bank of India, SAMB, Chennai	6/3/2023	20,45,26,600.57	20,25,97,473.57	Secured FC	20,25,97,473.57	Yes	Note 1 & 2	20,25,97,473.57		Nil	Nil	19,29,127.00	Nil	Note 3
Total			20,45,26,600.57	20,25,97,473.57		20,25,97,473.57			20,25,97,473.57				19,29,127.00		

Note 1: Equitable Mortgage of Entire Land & Hotel Complex including all Furniture and Fixtures, machinery, electrical and electronics equipments, swimming pool, Bar License etc. Bar attached three Star running Hotel at Chennai – Bangalore National Highway at Santha Velur, Sriperumbudur. Land admeasuring of 146 cents with Survey Nos 112/7 & 112/9 and registered in the name of Mr. Ramachandran, the suspended promoter director and mortgaged with State Bank of India. The Hotel Complex buildings admeasuring (approx.52,000 sq.ft.)

Note 2: Equitable mortgage of all that piece and parcel of land to an extent of 132 cents with swimming pool and buildings thereon comprised in S.Nos.112/6 situated at Santha Velur Village, Sriperumbudur Tk, Kancheepuram Dt, Standing in the name of Mr. M.Rajamanickam, promoter director of the CD.
Hypothecation of moveable stocks kept inside the Hotel complex.

Note 3: SCC member (Secured FC) CIRP Expenses paid by the FC during the CIRP period claimed is excluded since the amount is covered u/s53 of IBC for distribution.